

ITEM NO.31

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 2275-2277/2023

VINOD KUMAR DIXIT

Appellant(s)

VERSUS

TEJVIR & ORS.

Respondent(s)

Date : 04-10-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Naman Raj Singh, Adv.
Mr. Akash Choudhary, Adv.
Dr. Amardeep Gaur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for respondent Nos. 1, 3 and 4 seeks and is granted four weeks time to file the counter affidavit.

Learned counsel for appellant is directed to provide the copies of pleadings to the learned counsel for the respondent within a weeks' time and file necessary proof thereof.

Certificate of service in respect of Respondent No.2 is awaited.

Records are also not received.

Let the reminder be issued.

List again on 1.12.2023.

VIVEK SAXENA
Registrar

MG